

4.3.96

OA no 1553/93

(14)

Hon. S. Dayal AM

ok
R.Amet Htd
1
24.4

None present for
both the parties. Agreed
to 25/4/96.

WL

AM

DR

25.4.96

(15)

Hon'ble Dr. R.K. Saxena, JM

None is present for the parties. Counsel for
applicant had last appeared on 7.12.95 and thereafter
he failed to appear on 19.1.96 and 4.3.96 and today.
Last opportunity is given. Fix this case on 30.5.96.

DR
JM

RJ

30.5.96

Hon. Mr. S. Dayal, AM

None for the applicant. Mr. Sadhna Srivastava
learned counsel for the respondents. None appeared
on behalf of the applicant on 19.1.96, again none
appeared for the applicant on 4.3.96 yet again
none appeared for the applicant on 25.4.96. Therefore,
the case is dismissed for default.

AM

DR